

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO. 1024
ANSWERED ON – 26/7/2022
MORATORIUM ON LOAN REPAYMENTS

1024. **SHRI NIRANJAN BISHI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has any plans/proposals to provide any moratorium on loan repayments and interest payments by borrowers given the interest rate hikes by the Reserve Bank of India; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KARAD)

(a) and (b): The Reserve Bank of India (RBI) has informed that there is no proposal under consideration of RBI to provide moratorium on loan repayments and interest payments by borrowers.

However, as per the extant regulatory guidelines, banks are permitted to restructure stressed loans, which may include, *inter alia*, need-based moratorium on repayment of loans.
